

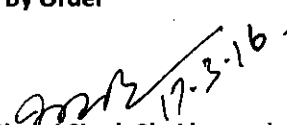
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 18.03.2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Cr. Revision Petition No. 605/14 Balu Ram Verma Vs. State	S.R. Surana	Rajendra Prasad Sharma
2	Sh. J.P. Sharma , RHJS (Retd.)	S.B. Criminal Revision Petition No. 1184/15 Sarafraj & Ors. Vs. State	Mahesh Gupta	Laxmi Kant
3	Sh. A.R. Patvardhan, RHJS(Retd.)	S.B. Civil Second Appeal No. 48/01 Kamal Chand Vs. Bheru Lal	Rinesh Gupta	N.U. Qazi
4	Sh. Swaraj Sharma , Advocate	S.B. Civil Second Appeal No. 233/12 Babu Lal Vs. Padam Chand	Sudesh Bansal	Anant Kasliwal
5	Smt. Nirmala Sharma, Advocate	D.B. Civil Misc. Appeal No. 3723/15 Hemant Gupta Vs. Smt. Shweta Gupta	R.R. Sharma	Rahul Agarwal
6	Ms. Archana Mantri , Advocate	S.B. Civil Second Appeal No. 339/05 Mewad Motors Company Vs. Sardar Rajender Singh	R.P.Garg	Ashok Sharma
7	Sh. Manoj Sharma, Advocate	S.B. Civil Second Appeal No. 42/13 Narendra Kumar Jain Vs. Ramdhan Das	B.L. Agrawal	Reashm Bhargava
8	Sh. Ravi Bhojak , Advocate	S.B. Civil First Appeal No. 456/14 Banwari & Ors.	Dhanna Ram	Rahul Tiwari
9	Sh. Ashwani Chobisa , Advocate	S.B. Civil Transfer Application No. 111/15 Smt. Vandana Kumari Vs. Lokesh Soni	Rajneesh Gupta	Rajesh Moondia

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Dr. Shakti Singh Shekhawat)
Deputy Secretary
(Action Plan & ADR)